S/L 33
10.11.2026
Court No.3
Vacation Bench
B.K.N

W.P.A. 31603 of 2026

All India Trinamool Congress
Vs.
The State of West Bengal & Ors.

Mr. Sourav Chatterjee, Sr. Adv.,
Mr. Arko Nag,
Mr. Agnish Basu,
Mr. Aditya Roy,
Mr. Gourav Bose,
Mr. Kaushik Bandopadhyay

... for the Petitioner.

Mr. S. N. Mitra, Ld. A.G.,
Mr. Ajit Mishra, Ld. AGP,
Mr. Madhu Jana, Ld. JGA,
Mr. Moyukh Mukherjee,
Mr. Gopal Krishna Sarkar,
Ms. Puja Sonkar

... for the State.

1. Affidavit of service filed on behalf of the petitioner today is taken on record.
2. I have heard the learned senior advocate representing the petitioner as well as the learned Advocate General representing the State respondents.
3. There does not appear to be any urgency for this matter to be considered by the Vacation Bench.
4. In view of the foregoing, let this matter be placed before the Regular Bench on 23rd November, 2026, subject to the convenience of the Court.
5. In the meanwhile, the learned Advocate General is requested to obtain necessary instructions in respect of the subject matter of the present writ petition.

(Rishad Medora, J.)